

DIVISION BENCH
COURT - I

O-224

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP/55(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS CLARITY COMMODITIES PRIVATE LIMITED
UNDER SECTION	RULE 11 OF NCLT SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances via video conference/physically

Mr. Vipul Kundalia, Adv.] For SFIO
Mr. Soumava Ghosh, Adv.]
Ms. Isabella Pal, Adv.]
Ms. Swagata Roy, Adv.]
Mr. Aniket Choudhary, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **03.07.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)